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IN THE HIGH COURT OF DELHI AT NEW DELHI

CO.PET. 351/1999 & CO.APPL. 1286/2019

RE-HOFFLAND FINANCE LTD. Petitioner

> Through: Ms. Ruchi Sindhwani. Senior

Standing Counsel with Ms. Megha

Bharara, Advocate for OL.

Mr. Sanjeev Ralli, Senior Advocate with Mr. Shubham Yadav, Mr. Piyush M. Dwivedi, Mr. Ravi Kant Yadav and Mr. Chetanya Baweja, Advocates for Member of Court, appointed committee with Chaiman Col. P. M. Dubey.

Mr. Ramesh Babu MR, Ms. Manisha Singh, Ms. Jagriti Bharti and Mr. Rohan Srivastava, Advocates for RBI.

CO.PET. 509/2011

RE-BHARTENDU INVESTMENT & FINANCIAL SERVICES PVT LTD Petitioner

> Through: Ms. Ruchi Sindhwani, Senior

Standing Counsel with Ms. Megha

Bharara, Advocate for OL.

Mr. Sanjeev Ralli, Senior Advocate with Mr. Shubham Yadav, Mr. Piyush M. Dwivedi, Mr. Ravi Kant Yadav and Mr. Chetanya Baweja, Advocates for Member of Court, appointed committee with Chaiman Col. P. M.

Dubey.

CO.PET. 737/2015

HOFFLAND FINANCE LIMITED (IN LIQN.) Petitioner Through:

versus

HOFFLAND REMEDIES LTD.

..... Respondent

Senior Through: Ms. Ruchi Sindhwani.





Standing Counsel with Ms. Megha Bharara, Advocate for OL. Mr. Sanjeev Ralli, Senior Advocate with Mr. Shubham Yadav, Mr. Piyush M. Dwivedi, Mr. Ravi Kant Yadav and Mr. Chetanya Baweja, Advocates for Member of Court, appointed committee with Chaiman Col. P. M. Dubey.

+ **CO.PET. 738/2015**

HOFFLAND FINANCE LIMITED (IN LIQN.) Petitioner Through:

versus

HOFFLAND ENGINEERS LIMITED

..... Respondent

Through:

Ms. Ruchi Sindhwani, Senior Standing Counsel with Ms. Megha Bharara, Advocate for OL. Mr. Sanjeev Ralli, Senior Advocate with Mr. Shubham Yadav, Mr. Piyush M. Dwivedi, Mr. Ravi Kant Yadav and Mr. Chetanya Baweja, Advocates for Member of Court, appointed committee with Chaiman Col. P. M.

Dubey.

CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

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20.02.2023

1. Ms. Ruchi Sindhwani, Senior Standing Counsel for Official Liquidator, seeks and is granted time to examine the report of the court appointed committee, filed on 16th February, 2023, and if need be, file a





reply thereto.

2. Re-notify on 19th April, 2023.

SANJEEV NARULA, J

FEBRUARY 20, 2023 d.negi